

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No.538 of 2016 in
Appeal No.252 of 2016 & IA No.538 of 2016**

Dated: 09th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s GEM Sugars Ltd.

...Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi
Ms. G. Dhillon

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.2

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to **31.01.2017**. Without prejudice to the rights and contentions of the Respondents, status quo as of today be maintained till 31.01.2017.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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